

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/5930/2020

This the 29th day of June, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Joginder Singh, age 53 years, S/o Sh. Mehtab Singh, R/o Post Office Camp, Gole, Gujral Tehsil and District Jammu.

....Applicant
(Advocate:- Mr. Areeb Javed Kwoosa for Mr. Javed Ahmad Kwoosa, Sr. Advocate)

Versus

1. State of Jammu and Kashmir through Commissioner/Secretary Public Works Department, Civil Secretariat, Srinagar/Jammu.
2. Chief Engineer Mechanical Engineering Department Circle, Jammu.
3. Superintendent Engineer Mechanical Engineering Department, Mechanical Circle Jammu.
4. Executive Engineer Mechanical Division, Jammu.
5. Baljeet Singh Truck Driver, Mechanical Engineering Department, Mechanical Division Jammu.
6. Fateh Singh Truck Driver, Mechanical Engineering Department, Mechanical Division Jammu.
7. Tarsem Kumar Truck Driver, Mechanical Engineering Department, Mechanical Division, Jammu.

.....Respondents.

(Advocate: Mr. Rajesh Thappa, learned D.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

M.A. No. 61/890/2021 has been moved seeking withdrawal of this O.A.

2. The M.A. is allowed. Accordingly, T.A. No. 61/5930/2020 is dismissed as withdrawn.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**